



together in the court and the petitioner's counsel shall page mark the Paper Book sent to the respondent and if there is any deficiency in the papers, the same shall be supplied to Mr. Anil Kumar Aggarwal, Advocate during course of the day.

List the matter on 23.11.2017 for arguments. The respondent may file reply/objections, if any, at least one day before the date fixed with copy advance to the counsel opposite.

Sd/-  
(Justice R.P.Nagrath)  
Member (Judicial)

November 09, 2017  
saini